

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3701
ANSWERED ON:12.08.2015
Rental Scheme under Affordable Housing
Chowdhury Shri Adhir Ranjan

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether around 28% of household in urban areas live in informal rented accommodation according to the Census 2011 and if so, the facts thereof;
- (b) whether MoHUPA proposed to focus on an affordable housing policy that includes a rental housing interventions programme and if so, the facts thereof;
- (c) whether rental housing offers a convenient and cost-effective option for all migrant populations that might not want to make long-term financial commitment in a city and if so, the facts thereof; and
- (d) whether the Government proposes the National Rental Housing Policy to enable the growth of rental housing in a holistic manner and if so, the facts thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
(SHRI BABUL SUPRIYO)

(a) : As per Census 2011, 27% of the urban households live in rental housing. As per the National Sample Survey Organisation's 65th round Report on Housing Conditions

and Amenities in India (2008-09), 30 percent of the urban households are living on hired dwelling out of which 25% are informal and 5% are formal.

(b) to (d) : "Land" and "Colonisation" are State subjects and therefore, it is the primary responsibility of State Governments and Urban Local Bodies to provide housing including rental housing. In order to supplement the efforts of State Governments, this Ministry has prepared a draft Model Tenancy Act and has shared the same with the States.
